

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

8

T.C.P No. 435/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Dewan Housing Finance Corporation Ltd.
V/s.
Shri Someshwara Spun Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|----------------------|-------------------|--|
| | Adv. Smit H. Shah | Associate Adv. |  17/7/17 |

ORDER

TCP No. 435/I&BP/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 21.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)